HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

(Office of the Registrar Judicial)

***

File No.:- **CRM(M) No. 490/2026**

Titled

SATINDER GUPTA	**V/S**	**UT of J&K and ANR.**
..... Petitioner/Appellant(s)		..... Respondents

Notice to the respondent: -

1.Renu Kumari alias Renu Gupta W/o Suresh Gupta R/o H. No. 717, Talab Tillo, Jammu

Whereas in the above noted case, it has been proved to the satisfaction of this Court that the service of the respondent named above cannot be effected in any ordinary manner, hence proclamation is hereby issued against the above named respondent to appear before this Court on **30.10.2026** at 09.30 A.M. or the next working day if **30.10.2026** is declared as a holiday in person or through some recognized agent failing which appropriate orders will be passed.

Given under my hand seal of the Court this 21st day of **October 2026** at Jammu.

21/10/2026

(Swati Gupta)
Registrar Judicial
High Court of J&K and Ladakh
Jammu

No.:- 6981 **Dated:-** 21-10-2026

Copy of the above forwarded to:

1. The Editor **Daily Excelsior (Jammu Edition)** for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing.

2. CPC, e-court, High Court of J&K and Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K and Ladakh.

21/10/2026

(Swati Gupta)
Registrar Judicial
High Court of J&K and Ladakh
Jammu